

NOTIFICATION

The Hon'ble Chief Justice is pleased to re-constitute the following Committees, with immediate effect:-

**1. Internal Complaints Committee
(regarding Judicial Officers in the State)**

- 1) Hon'ble Smt. Justice B.V.Nagarathna
- 2) Administrative Judge of the District concerned and if the Chairperson is the Administrative Judge, any other Hon'ble Judge nominated by Hon'ble the Chief Justice
- 3) The Registrar General, High Court of Karnataka
- 4) Smt. Prabhavati Mrityunjay Hiremath, Director, Karnataka Judicial Academy
- 5) Smt. Pushpalatha.B., Advocate

**2. Internal Complaints Committee
(regarding the staff of High Court of Karnataka)**

- 1) Hon'ble Smt. Justice S. Sujatha
- 2) Smt. Shubha Gowdar, Director, Bengaluru Mediation Centre
- 3) The Registrar General, High Court of Karnataka
- 4) The Registrar (Vigilance), High Court of Karnataka
- 5) Smt. Shweta Krishnappa, Additional Government Advocate

By Order of the Hon'ble Chief Justice,



(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL.

MC
18/10

Copy submitted to Hon'ble the Chief Justice and all the Hon'ble Judges - for kind information.

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Copy to:-

- 1) The Registrar (Vigilance)
- 2) The Registrar (Judicial)
- 3) The Registrar (Statistics & Review)
- 4) The Registrar (Administration)
- 5) The Registrar (Computers)
- 6) The Registrar (Recruitment)
- 7) The Registrar (Infrastructure & Maintenance)
- 8) The Secretary to the Hon'ble Chief Justice
- 9) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City & All the Prl. District & Sessions Judges in the State.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
4. The Prl. Judge, Family Court, Bengaluru.
5. The Presiding Officer, Industrial Tribunal, Bengaluru.
6. The Presiding Officer, Labour Court, Bengaluru.
7. The Director, Karnataka Judicial Academy, Bengaluru.
8. The Director, Bengaluru Mediation Centre, Bengaluru.
9. The Director, Arbitration Law Centre, Bengaluru.
10. The DR-cum-PS to Hon'ble the Chief Justice
11. All the Group 'A' and 'B' Officers of this Office.
12. The P.S. to Registrar (Judicial) - with a request to circulate among all the Court Officers and Assistant Court Officers of this Office.



REGISTRAR GENERAL.

